



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-180/NCLAT/CHN BEN/2026

Dated: 29th Sept 2026

NOTICE

Ref.: F.No. 012-168/NCLAT/CHN BEN/2026 dated 15th Sept 2026

Please take notice that the following matters of Chennai Bench, which were earlier adjourned to 03.12.2026, is advanced to be listed on **08.10.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 308/2026 For Condone Delay IA No. 872/2026 For Stay IA No. 873/2026 (With Defects)	Gopalakrishna NN & 4 Ors Vs Ashok Kriplani Erst. RP, Dreamz Infra India Limited & Anr.	Mr. Harshal Joshi	

By order of Hon'ble Member (Judicial)

Chennai Bench

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